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**OFFICE OF THE PRINCIPAL DISTRICT & SESSION JUDGE, (SE), SAKET
COURTS, NEW DELHI**

ORDER No. 15 Dated 29/5/23

The following Judicial Officers of South-East District are hereby detained during Summer Vacation 2023 for the purpose of duties mentioned against their name:-

Name of Judicial Officer	Detention Period	Work assigned
Ms. Shriya Agrawal JSCC-cum-ASCJ-cum-GJ	26.06.2023 to 28.06.2023 and 30.06.2023.	To Supervise the work of Copying Agency of South-East District.
Sh. Umesh Kumar Civil Judge - 1	14.06.2023 to 17.06.2023.	To Supervise the work of Record Room Criminal of South-East District.
Ms. Poorva Mehra, Civil Judge - 02	23.06.2023, 24.06.2023, 26.06.2023 and 27.06.2023	To Supervise the work of Record Room Civil of South-East District
Ms. Charu Asiwai, Civil Judge - 03	20.06.2023 to 23.06.2023	To Supervise the work of Copying Agency of South-East District.

The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty.



(RENU BHATNAGAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE (S E)
SAKET COURTS COMPLEX, NEW DELHI

Judl. Vacation./F.83/South-East/Saket/2023 6485-6513 Dated, New Delhi: 30/5/23

Copy forwarded for information and necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (H.Q.), Delhi Tis Hazari Courts, Delhi
3. The District & Sessions Judges, South, North-West, South-West, East, Shahadara New Delhi, North, West and North-East Districts, THC, Patiala House, Saket, Karkardooma, Rohini & Dwarka Courts, Delhi/New Delhi.
4. The Officer Incharge, Administration Branch, Copying Agency, and Record Room, South East District, Saket Courts, New Delhi.
5. The Officer Incharge, Pool Car Section, Saket Courts, New Delhi, with request to provide the pool car facility to the Judicial Officer if he requests for the same and is availing such facility.
6. The Administrative Civil Judge, South East District, Saket Courts Complex, New Delhi.
7. The Judicial Officer concerned.
8. The PS Office of Principal District Judge, South East District, Saket Courts, New Delhi.
9. The Incharge, Facilitation Centre, South East District, Saket Courts, New Delhi.
10. The Website Committee, English/ Hindi, Tis Hazari Court, Delhi.
11. The Secretary, Bar Association, Saket Courts, New Delhi
12. The Branch Incharge, R&I Branch for uploading on LAYERS.

PRINCIPAL DISTRICT & SESSIONS JUDGE (S E)
SAKET COURTS COMPLEX, NEW DELHI